

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
CAUSE LIST FOR 05/04/2019 (FRIDAY)**

S.No.	File No.	Case Particulars	Purpose
1	642	Rakesh Pant s/o K.N. Pant, Dehradun	Notices to CBI & PACL Ltd

*As attached
Ran*